

Annexure-7

Name of the corporate debtor: Concast Steel & Power Limited

Date of commencement of liquidation: 26.09.2018;

List of stakeholders as on: 31.12.2019

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks , if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Ram Prakash & Sons	Others	NA	NA	14,230,366	14,230,366	Others	NA	NA	NA	0.01	NA	NA	0	NA	NA
2	Grant Thornton Advisory Private Limited	Others	NA	NA	2,702,473	2,702,473	Process Cost	NA	NA	NA	0.00	NA	NA	0	NA	NA
3	GT Restructuring Services LLP	Others	NA	NA	29,689,732	29,689,732	Process Cost	NA	NA	NA	0.03	NA	NA	0	NA	NA